

13.4 hrs.

*The Lok Sabha then adjourned for  
Lunch till thirty minutes past  
Fourteen of the Clock.*

*The Lok Sabha re-assembled after  
Lunch at thirty-four minutes past  
Fourteen of the Clock.*

(MR. DEPUTY SPEAKER *in the  
Chair*)

## MATTERS UNDER RULES 377

*[English]*

**(i) Need to drop the proposal of shifting/closing of Central Food Technological Research Institute, Nagpur.**

SHRI ANANTRAO DESHMUKH (Parbhani): Sir, Ministry of SCIENCE AND TECHNOLOGY have proposed to shift/close the Central Good Technological Research Institute, Nagpur. The Government of Maharashtra has offered two acres of land and some other facilities for the continuation of this Institute in Maharashtra.

However, the Institute has demanded 50 per cent in the recurring expenditure of the Institute. Since the research work of this Institute will benefit all concerned in the country, it is really unrealistic in demanding 50 per cent recurring expenditure from one State. Furthermore, shifting the Institute at a different place will cause an additional financial burden which is not in consonance with our policy of bringing down the wasteful expenditure

The Government of Maharashtra is constantly pursuing the matter with Central Government. I urge upon the Government to have a realistic approach and give suitable orders for suspending the shifting or closing activity immediately.

**(ii) Need to attach an additional bogie to Jhelam Express for transporting Fruit boxes from Pune to Ahmednagar.**

SHRI YASHWANTRAO PATIL (Ahmednagar): Sir, the boxes containing grapes, pumkins and pomegranates are sent by farmers of Pune and Ahmednagar districts to Delhi through Jhelum Express. One bogie is specially attached for carrying the luggage and the fruit boxes. I urge upon the Central Government to attach one more bogie to Jhelum Express which would bring fruit boxes of farmers from Pune and Ahmednagar districts.

I would also request that proper arrangements for immediate deloading of fruit boxes be made at Delhi station.

**(iii) Need to take steps for raising the price of papper**

SHRI PALA K.M. METHREW (Idukki): Sir, the price of Indian papper has reached the lowest point and is most unremunerative now. The farmers incur heavy losses. Four uyears back, the price was Rs. 60000 per quintal. Since then, the cost of production of pepper including those of inputs have quadrupled but the present price is less than Rs. 3000 per quintal. Peppervines get ruined by fatal diseases on a large scale. Productivity as well as production has gone down tremendously because of the frequent floods, droughts, landslides and heavy erosion in the mountainous district.

Whereas the price of papper in the producing State of Kerala is only Rs. 30 per kilogram, the price in metropolitan cities like Delhi is between Rs. 80 to Rs. 100 per kilogram because the middlemen exploit the farmers.

The Government should take immediate steps to fix the minimum price of pepper at Rs 5000 per quintal. Arrangements for bulk purchase and storage by Government agencies, retention till prices rise, deals with paper producing countries, formation of a Pepper Board or Corporation, a large pepper processing industry, steps to enhance internal consumption and measures to increase exports, liberal assistance to farm-

[Sh. Pala K.M. Methew]

ers affected by plant discases and research into discases are some of the steps which the Government should take immediately.

**(iv) Need to provide more facilities at Kanpur Airport, Uttar Pradesh.**

[Translation]

SHRI JAGAT VIR SINGH DRONA (Kanpur): Mr. Deputy Speaker, Sir, Kanpur is the major industrial town of the Northern India, which has a population of around 40 lakhs. Large number of industrialists, businessmen and foreign tourists from far and wide come here but there is no regular air facility for this area. The Industrial development of this area has suffered a set back as a result thereof.

Therefore, I urge upon the Central Government that I keeping in view the all round development of Kanpur and its citizens an ir stripp, should be developed with all modern faacilities. Arrangements should be made for night landing of the aircraft and major cities of Bombay, Calcutta, Madras and Delhi should be airlinked with Kanpur.

[English]

**(v) Need to implement the recommendations of Forth Central Pa Commission regarding pensinary benefits to the Employees of Port Trusts and Dock Labour Boards.**

DR. K.D. JESWANI (Kheda): Sir, there is a long-standing problem of liberalisation of pension and pensionary benefits to the employees of the major Trusts and Dock Labour Boards. This includes the existing pensioners with effect from 1.1.86, on the lines of the Central Government's decision on the Fourth Central Pay Commission's recommendations.

About 40,000 such retired pensioners are devoid of their rights due to the non-implementation of the provisions of the recommendations of Fourth Central Pay

Commission. Due to the delay in sanctioning additional relief to the pensioners, the Port Trusts are unable to finalise the revision of pension cases of their pensioners. There are a number of cases relating to family pension.

I urge upon the Government to finalise this matter at the earliest.

**(vi) Need to Set Up a High Power Transmitter in Saharasa District and also to Open a Relay Kendra in Supaul District, Bihar.**

[Translation]

SHRI SURYA NARAYAN YADAV (SAHARASA): The transmission from the Doordarshan relay kiendra in my constituency, Saharasa is not clear. In another district of Saharasa viz., supaul, in my constituency, the programmes are not relayed at all. My constituency is adjacent to the border of Nepal, so the people are completed to see the programmes relayed from that country. I had raised this issue in the Parliament several times but no action has yet been taken.

Therefore, I urge upon the Central Government that a high power transmitter should be set up in Saharasa district and a new Doordarshan relay Kendra should be opened in Saaupaul district so that the people of both the districts are benefited by the programmes of Doordarshan and they may not have to see the programmes of any other country. Therefore, immediate action should be taken in this regard.

**(viii) Need to ensure early release of some Fishermen held hostage by high sea pirates in Sunderbans, West Bengal.**

[English]

SHRI SANAT KUMAR MANDAL (Joynagar): Sunderbans is one of the most backward and poverty-ridden areas, though rich in flora and fauna and renowned for its tiger project. For the inhabitants of